

09-1-12 Case not reached.
List on 23-1-12
D B o c

23-1-12 List on 01-2-12
D B o c

01-2-12 List on 07-2-12.
D B o c

07-2-12 List on 23-2-12.
D B o c

23-2-12 List on 23-4-12.
D B o c

23-4-12 No settling of D B.
List on 09-5-12
D B o c

OR

Writ Petition
No. 167/12 U.O.I.
VS Bahadur Singh
has been ~~Received~~ JnBA
No. 400/12 (D)
Submitted. Please.
Before Honble court.
Sd/- H. Lal
Dy. Registrar
29/02/12

copy of order
dated 9-5-12
Prkash
10-5-12

O.A. No. 400/10

9.5.2012

For Applicant: Sri Amit Verma for Sri A. Moin
For Respondents: Sri S.P. Singh

Heard on M.P. No. 4016/11. Sri S.P. Singh, learned counsel for the respondents says that this application has become infructuous on account of efflux of time. Accordingly, it is rejected.

Sd/-
(S.P. Singh)
M(A)
Girish/-


(Justice Alok K Singh)
M(J)